

IN THE HIGH COURT OF BOMBAY AT GOA

**LD-VC-OCW-28-2020**

Prasad Naik ..... Petitioner  
Versus  
Goa Coastal Zone Management Authority  
& anr. .... Respondents.

Shri Nigel Da Costa Frias, Advocate for the petitioner.

**Coram:- NUTAN D. SARDESSAI, J.**

**Date :- 12<sup>nd</sup> June,2020**

**P.C.:**

Heard Shri Nigel Da Costa Frias, learned Advocate for the petitioner.

2. Issue notice to the respondents, returnable on 30/06/2020.

**NUTAN D. SARDESSAI,J.**

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